NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 121/397-398/NCLT/AHM/2016 (New) C.P. No. 29/397-398/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.11.2017</u>

Name of the Company:

Nehal L. Upadhyay

V/s.

Elected Face India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S. GODIAWALA ADVOCATE PETITIONER Muelleurelle

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ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. None present for Respondent.

Learned Counsel appearing for petitioner represented that he is withdrawing his Vakalatnama for petitioner.

Registry is directed to issue notice to petitioners and Respondents to appear in person or through professional on 21.12.2017.

List the matter on 21.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.